

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3508**  
FOR ANSWER ON 17.12.2024

**PERFORMANCE OF STEEL AUTHORITY OF INDIA**

3508. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of STEEL be pleased to state:

- (a) whether environmental performance of Steel Authority of India (SAIL) is audited along lines with UNDP or NDC goals;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether any plans for technological upgradation is being worked upon for safer, sustainable use of furnaces; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)  
MINISTRY OF STEEL

(a)&(b): Ministry of Environment, Forests and Climate Change (MoEF&CC) is the principal regulatory authority. Steel Authority of India Limited(SAIL) plants/units undertake activities under valid statutory permissions like Environmental Clearance (EC), Consent to Establish (CTE), Consent to Operate (CTO), Authorisations for the management of wastes (Hazardous waste, Bio-medical waste), etc. and compliance of the stipulated conditions in the statutory certificates/permits are being ensured. Environmental compliance of SAIL is being monitored on a regular basis by the regulatory bodies like State Pollution Control Board (SPCB), Central Pollution Control Board (CPCB) and Ministry of Environment, Forest and Climate Change (MoEFCC).

(c)&(d): Technological upgradation is an ongoing process. SAIL selects Best Available Technologies (BAT) while designing the Modernization & Expansion of its Plants including furnaces. SAIL also collaborates with eminent technology providers & academic institutions for technological interventions towards safer and sustainable use of furnaces, in addition to other facilities.

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